

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3026
ANSWERED ON:02.08.2002
GUIDELINES FOR ISSUE OF INITIAL PUBLIC OFFER
RAM RATIBIND

Will the Minister of FINANCE be pleased to state:

- (a) whether the SEBI has proposal to issue fresh guidelines for the issue of Initial Public Offer; and
- (b) if so, the details thereof and the time by which new guidelines will come into force?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANT G. GEETE)

(a) & (b) The Securities & Exchange Board of India (SEBI) has intimated that SEBI's Primary Market Advisory Committee has constituted a sub-group to examine the issue of entry norms for initial public offering. On the basis of the recommendations of the Committee, SEBI will consider amending its guidelines in this regard.